

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF R. K. CONSTRO PROJECTS
PRIVATE LIMITED

S.N.	PARTICULARS	DETAILS
1.	Name of corporate debtor	R. K. CONSTRO PROJECTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25/09/2007
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45309MH2007PTC174461
5.	Address of the registered office and principal office (if any) of corporate debtor	R. K. B. BHAVAN H, NO.34, BHAGYA NAGAR, ADALAT ROAD, AURANGABAD MH 431001
6.	Date of closure of Insolvency Resolution Process	25/01/2021
7.	Liquidation commencement date of corporate debtor	25/01/2021 (NCLT order received on 29/01/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Neeraja Kartik, IBBI/ IPA-001/ IPP01445 / 2018- 19/12137
9.	Address and e-mail of the liquidator, as registered with the Board	202 Padmasani Appartments 58/2 Shivaji Nagar, Nagpur -10 kartiknagpur@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	202 Padmasani Appartments 58/2 Shivaji Nagar, Nagpur -10 rkconstro.liquidation@gmail.com
11.	Last date for submission of claims	24/02/2021

Notice is hereby given that the National Company Law Tribunal (Mumbai bench) has ordered the commencement of liquidation of the R. K. CONSTRO PROJECTS PRIVATE LIMITED on 25/01/2021

The stakeholders of R. K. CONSTRO PROJECTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 24/02/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator:

Neeraja Kartik
IBBI/ IPA-001/ IPP01445/ 2018-19/12137

Date and Place:

01/02/2021 and Nagpur

